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(ग) नई परियोजनाकों में पूंजी-निवेश का प्रस्ताव प्रयवा मौजूदा परि-योजनाश्रों की विस्तार प्राप्तनिकीकरण उनकी तकनीकी-प्राधिक व्यवहायता तथा साधनों की उपलब्धता के प्राधार पर किया जाता है। केन्द्रीय सरकारी क्षेत्र के प्रधीन निर्माणाधीन/कार्यान्वयनाधीन प्रमुख परि-योजनात्रों का क्यौरा लोक उद्यम सर्वेक्षण 1990-91 के खण्ड-1 (पुष्ठ संख्या 55) में दिया गया है जिसे दिनाक 5-3-92 को संसद में प्रस्तुत किया गया था।

Disinvesment in public sector undertaking at throw away prices

2329. SHRI PRAMOD MAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the fact that disinvestments of Public Sector Undertakings shares have been done at throw away prices in last one year; and

(b) if so, what are the details thereof and the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF HEAVY INDUSTRIES AND DEPARTMENT OF PUBLIC ENTERPRISES (SHRI P. K. THUNGON (a) and (b) The shares of Public Sector Undertakings have not been disin-vested at throw away prices. The average realisation from the sale of shares were quite higher than the reference price fixed within the parameter* of guideline issued by the Controller of Capital Issues.

Regulation of consumer goods industries

2330. SHRI V. NARAYANASAMY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to regulate the consumer goods industries for balancing foreign exchange inflow on account of dividend payments; and

(b) if so, the results accrueing from the scbxtne?

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THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART MENT OF INDUSTRIAL DEVELOP MENT) (SHRIMATI KRISHNA SAHI): (a) As per para 39 B (ii) of the State ment on Industrial Policy tabled in both Houses of Parliament in July, 1991, out flows on account of dividend payments are to be balanced by export earnings over a period of time. This condition con tinues to be applicable to foreign invest ment approvals for specified industries in the consumer goods sector though it has been withdrawn from all other sectors from 26th June, 1992 as a part of Gov ernment's continuing economic liberalisa tion and to further stimulate foreign in vestment.

(b) Sines this is a recent measure, it is too early to assess the results.

Proposals from Tamil Nadu Government for starting new industries

2331. SHRI S. MUTHU MANI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there are many proposals from the Tamil Nadu Government to start new industries in that State which are pending with the Central Government for a long time;

(b) the number of proposals received from the Tamil Nadu Government to start such new industires so far;

(c) the number of proposals cleared so far;

(d) the number of proposals pending with the Central Gajvternment; and

(e) the action taken by Governirnent to clear all the pending proposals so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF INDUSTRIAL DEVELOP-MENT) (SHRIMATI KRISHNA SAHI): (a) to (e) No application for grant of Letter of Intent from the Tamil Nadu State Public Sector Undertakings /Tamil Nadu Industrial Development Corporation was pending on 30-6-1992.